

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 4th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 239 of 2012

Amausi Industries Association & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,
Mr. Sanjay Singh for R.1
Mr. Amit Kapoor,
Mr. Pradeep Misra,
Mr. Vishal Anand,
Mr. Daleep Kr. Dhayani and
Ms. Awantika Manohar for R.2 to 3**

Appeal No. 240 of 2012

Chamber of Industries Gorakhpur & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,
Mr. Sanjay Singh for R.1
Mr. Amit Kapoor,
Mr. Pradeep Misra,
Mr. Vishal Anand and
Mr. Daleep Kr. Dhayani and
Ms. Awantika Manohar for R.2 to 3**

Appeal No. 241 of 2012

Rania of Industries Association & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,
Mr. Sanjay Singh for R.1
Mr. Amit Kapoor,
Mr. Pradeep Misra,
Mr. Vishal Anand and
Mr. Daleep Kr. Dhayani and
Ms. Awantika Manohar for R.2 to 3**

Appeal No. 243 of 2012 & IA No. 427 of 2012

Association of Steel Rolling Mills & Furnaces & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,
Mr. Sanjay Singh for R.1
Mr. Amit Kapoor,
Mr. Pradeep Misra,
Mr. Vishal Anand and
Mr. Daleep Kr. Dhayani and
Ms. Awantika Manohar for R.2 to 3**

**Appeal No. 11 of 2013 &
IA No. 31 of 2013, 32 of 2013 and 36 of 2013**

M/s Rathi Steels & Power Ltd. & Ors

..... Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors.**

...Respondent (s)

Counsel for the Appellant(s):

**Mr. B.C. Rai
Mr. Gaurav Agarwal**

Counsel for the Respondent(s):

**Mr. Sanjay Singh for R.1
Mr. Abhishek Sharma for Intervenor**

**Appeal No. 12 of 2013 &
IA No. 34 of 2013 and 35 of 2013**

M/s Parmarth Industries Pvt. Ltd. & Ors

..... Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors.**

...Respondent (s)

Counsel for the Appellant(s):

**Mr. B.C. Rai
Mr. Gaurav Agarwal**

Counsel for the Respondent(s):

Mr. Sanjay Singh for R.1

ORDER

We have heard Ms. Swapna Seshadri, the learned counsel appearing for the Appellant in Appeal Nos. 239 of 2012, 240 of 2012, 241 of 2012 and 243 of 2012. It is noticed that pleading has not been completed in Appeal Nos. 11 of 2013 and 12 of 2013. Therefore, the Respondents are directed to file reply in those appeals.

Post the matter for further hearing on **4.3.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ak/pg